

# ACT No. III OF 1938.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 26th  
February, 1938.)

## An Act further to amend the Dangerous Drugs Act, 1930, for a certain purpose.

II of 1930.

WHEREAS it is expedient further to amend the  
Dangerous Drugs Act, 1930, for the purpose  
hereinafter appearing; It is hereby enacted as  
follows :—

1. This Act may be called the Dangerous Drugs short title.  
(Amendment) Act, 1938.

II of 1930.

2. To clause (i) of section 2 of the Dangerous Amendment of  
Drugs Act, 1930, the following words shall be added, <sup>section 2, Act</sup> <sub>II of 1930.</sub>  
namely :—

“, and includes the bringing into any port or  
place in British India of a dangerous drug  
intended to be taken out of British India  
without being removed from the ship or  
conveyance in which it is being carried”.

Price anna 1 or 1½d.

GIPD—L322LD—30 4-38—4,500.

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